


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/112/(IB)/2017  
NAME OF THE PETITIONERS : HANSEL & GRETTEL KIDS ACTIVITY CENTRE LTD  
NAME OF THE RESPONDENT : ROC CHENNAI  
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
	Sankar Varadharajan P.M. Vatsala B - S MIDHAR	For Applicant Dy Reg	

**ORDER**

PCS representing the applicant company present. Dy. Registrar of Companies present and filed report. The Respondent is directed to furnish a copy of the report to the other side. Time extended at request for hearing. Put up on 10.11.2017 at 10.30 A.M.

- sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc